

ITEM NO.104

COURT NO.12

SECTION IIB

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

Criminal Appeal

No(s).1973-1974/2008

PATEL MAHESHBHAI RANCHOBHAI & ORS.

Appellant(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(With office report)

Date : 04/09/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Appellant(s)

Mr. Nikhil Goel, Adv.
Ms. Naveen goel, Adv.
Mr. Marsook Bafak, Adv.
For Mrs. Sheela Goel, Adv.

For Respondent(s)

Ms. Hemantika Wahi, Adv.
Ms. Preeti Bhardwaj, Adv.
Ms. Puja Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the respondent, list the
matter on 10.09.2014.

(SANJAY KUMAR)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER

Signature Not Verified

Digitally signed by
Sanjay Kumar
Date: 2014.09.05
16:12:36 IST
Reason: